

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION No. 2262
TO BE ANSWERED ON 19/12/2025

FARMERS BENEFITED UNDER AGRICULTURE INFRASTRUCTURE FUND

2262. SHRI MAHENDRA BHATT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the categories of farmers selected under the Agriculture Infrastructure Fund (AIF);
- (b) the number of farmers benefited under this scheme; and
- (c) the number of farmers in Uttarakhand benefited under this scheme?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a): The Agriculture Infrastructure Fund (AIF) scheme is available to all farmers and also a range of entities such as Farmer Producer Organizations (FPOs), Primary Agricultural Credit Societies (PACS), marketing/multipurpose cooperative societies, Self Help Groups (SHGs), Joint Liability Groups (JLGs), Agricultural Produce Market Committee (APMC), agri-entrepreneurs, start-ups, and Central/State agencies.

(b) & (c): Since the inception of the Scheme in July 2020 and up to 25.11.2025, the AIF Scheme has been availed by 67,007 individual farmers including 307 from Uttarakhand. Beside, overall 1,39,837 cases have been sanctioned, including 680 in Uttarakhand. The entities like FPOs, PACs etc have many member farmers, exact number of which are not maintained centrally.
